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West Bengal Appropriation Act, 1952

1 of 1952

[29 March 1952]

CONTENTS

- 1. Short title
- 2. <u>Issue of Rs. 17,94,80,000 out of the Consolidated Fund of West Bengal for the year 1951-52</u>
- 3. Appropriation

SCHEDULE 1:- <u>SCHEDULE</u>

West Bengal Appropriation Act, 1952

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PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1952. Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1952;

It is hereby enacted as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 18th March, 1952, Part IV, page 478; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of the West Bengal Legislative Assembly held on the 19th March, 1952.

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1952.

2. Issue of Rs. 17,94,80,000 out of the Consolidated Fund of West Bengal for the year 1951-52 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees seventeen crores ninety-four lakhs and eighty thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1952, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1952.

SCHEDULE 1 SCHEDULE

SCHEDULE (See sections 2 and 3)

1. Grant No.	2 Services and purposes.	3 Sums not exceeding		
				Rs.
10	51A-Interest on Capital Outlay on Multi-purpose River Schemes.		1.27,000	1,27,000
	51B-Other Revenue Expenditure connected with Multipurpose River Schemes.	1,49,000		1,49,000
	Total Grant No. 10	1,49,000	1,27,000	2,76,000
11	22-Interest on Debt and other obligations		2,74,000	2,74,000
16	29-Police	42,18,000	1,000	42,19,000
17	30-Ports and Pilotage	1,46,000		1,46,000
25	XLI-Receipts from Electricity Schemes-		20,000	20,000

	Working expenses.			
29	50-Civil Works		1,35,000	1,35,000
30	54-Famine	2,71,000		2,71,000
31	54A-Territorial and Political Pensions	10,000		10,000
32	55-Superannuation Allowances and Pensions	1,39,000	21,000	1,60,000
	55 A-Commutation of Pensions financed from Ordinary Revenues.	4,16,000		4,16,000
	Total Grant No. 32	5,55,000	21,000	5,76,000
33	56-Stationery and Printing	5,27,000		5,27,000
36	63-Extraordinary Charges in India	65,51,000	20,000	65,71,000
39	85 A-Capital Outlay on Schemes of State Trading.	3,53,55,000		3,53,55,000
42	Floating Debt		13,00,00,000	13,00,00,000
	Loans from Union Government		11,00,000	11,00,000
	Total Grant No. 42		13,11,00,000	13,11,00,000
	Grand Total	4,77,82,000	13,16,98,000	17,94,80,000